

OFFER OPENING PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

SIMANDHAR IMPEX LIMITED

("SIL"/"TARGET COMPANY"/"TC")

(Corporate Identification No. U46498MH2023PLC415552)

Registered Office: 811, A Wing, Jaswanti Allied, Business Center, Kanchpada,
Malad West, Mumbai, Maharashtra – 400064;

Phone No.: +91-9082258451; Email id: info@simandharimpex.com; Website: www.simandharimpex.com

This Advertisement is being issued by Navigant Corporate Advisors Limited, on behalf of Farmico International Private Limited (hereinafter referred to as the "Acquirer") pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI (SAST) Regulations**") in respect of Open Offer ("**Offer**") for the acquisition up to 7,75,310 Equity Shares of Rs. 10/- each representing 25.36% of the total equity and voting share capital of the Target Company. The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirer have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkal - Marathi Daily (Mumbai edition) on 22nd January, 2026.

1. The Offer Price is Rs. 30.00/- (Rupees Thirty Only) per equity share payable in cash ("**Offer Price**").
2. Committee of Independent Directors ("**IDC**") of the Target Company are of the opinion that the Offer Price of Rs. 30.00/- (Rupees Thirty Only) offered by the Acquirer is in accordance with the relevant regulations prescribed in the Takeover Code and prima facie appear to be justified. The recommendation of IDC was published in the aforementioned newspapers on 16th April, 2026.
3. There has been no competitive bid to this Offer.
4. The completion of dispatch of The Letter of Offer ("**LOF**") to all the Public Shareholders of Target Company was completed on 08th April, 2026.
5. Please note that a copy of the LOF is also available on the website of Securities and Exchange Board of India (SEBI), www.sebi.gov.in and also on the website of Manager to the Offer, www.navigantcorp.com and shareholders can also apply on plain paper as per below details:
Eligible Person(s) may participate in the Offer by approaching their respective Broker/Selling Broker and tender Shares in the Open Offer as per the procedure along with other details.
6. In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 30th January, 2026. We have received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI vide its Letter No. HO/49/12/11(35)2026-CFD-RAC-DCR1/I/8242/2026 dated March 30, 2026 which have been incorporated in the LOF.

7. Any other material changes from the date of PA: Nil

8. Schedule of Activities:

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	14.01.2026	Wednesday	14.01.2026	Wednesday
Publication of Detailed Public Statement in newspapers	22.01.2026	Thursday	22.01.2026	Thursday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	22.01.2026	Thursday	22.01.2026	Thursday
Last date of filing draft letter of offer with SEBI	30.01.2026	Friday	30.01.2026	Friday
Last date for a Competing offer	13.02.2026	Friday	13.02.2026	Friday
Receipt of comments from SEBI on draft letter of offer	23.02.2026	Monday	30.03.2026	Monday
Identified date*	25.02.2026	Wednesday	02.04.2026	Thursday
Date by which letter of offer be dispatched to the shareholders	05.03.2026	Thursday	10.04.2026	Friday
Last date for revising the Offer Price	10.03.2026	Tuesday	16.04.2026	Thursday
Comments from Committee of Independent Directors of Target Company	10.03.2026	Tuesday	16.04.2026	Thursday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange and Target Company	11.03.2026	Wednesday	17.04.2026	Friday
Date of Opening of the Offer	12.03.2026	Thursday	20.04.2026	Monday
Date of Closure of the Offer	27.03.2026	Friday	04.05.2026	Monday
Post Offer Advertisement	07.04.2026	Tuesday	11.05.2026	Monday
Payment of consideration for the acquired shares	15.04.2026	Wednesday	18.05.2026	Monday
Final report from Merchant Banker	22.04.2026	Wednesday	25.05.2026	Monday

*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the Acquirer, Sellers, Promoter & Promoter Group and persons deemed to be acting in concert) are eligible to participate in the Offer any time before the closure of the Offer.

All other terms and conditions remain unchanged. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER



Navigant

NAVIGANT CORPORATE ADVISORS LIMITED

804, Meadows, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri East, Mumbai - 400059.

Tel No. +91 22 4120 4837 / 4973 5078

Email id: navigant@navigantcorp.com

Website: www.navigantcorp.com

SEBI Registration No: INM000012243

Contact person: Mr. Sarthak Vijlani

Place: Mumbai

Date: April 16, 2026

Surgeent Comm.